

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CRIMINAL APPEAL NOS.5416-5420/2025

SIDDHARTH TIWARI

Appellant(s)

VERSUS

STATE OF U.P. & ORS.

Respondent(s)

[ONLY IA NO. 56705/2026 (APPLICATION FOR BAIL) IN CRIMINAL APPEAL NO. 5421/2025 IS LISTED UNDER THIS ITEM]

WITH

CrI.A. No. 5421/2025 (II)

IA No. 56705/2026 - GRANT OF BAIL

Date : 16-03-2026 These appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE MANOJ MISRA

HON'BLE MR. JUSTICE MANMOHAN

For Appellant(s) : Mr. Rishi Malhotra, Sr. Adv.
Ms. Ansuiya, Adv.
Mr. Shivaansh Maini, Adv.
Mr. Prem Malhotra, AOR

Mr. Girijesh Pandey, Adv.
Ms. Alpana Pandey, Adv.
Mr. Ajay Kumar Tiwari, Adv.
Mr. Chandan Kumar Mandal, Adv.
Mr. Kanhaiya Kumar, Adv.
Mr. Tarachand Singh, Adv.
Mr. Sriram P., AOR

For Respondent(s) : Mr. Girijesh Pandey, Adv.
Ms. Alpana Pandey, Adv.
Mr. Ajay Kumar Tiwari, Adv.
Mr. Chandan Kumar Mandal, Adv.
Mr. Kanhaiya Kumar, Adv.
Mr. Tarachand Singh, Adv.
Mr. Sriram P., AOR
Ms. Anu Priya, Adv.

Ms. Tulika Mukherjee, AOR
Mr. Beenu Sharma, Adv.
Mr. Venkat Narayan, Adv.

Mr. Arijeet Singh, Adv.
Mr. Abhinav Singh, Adv.
M/s A S Pundir & Co, AOR

Mr. Nagendra Singh, Adv.
Ms. Akansha, AOR
Dr. Sanjay Gupta, Adv.
Mr. Surjeet Singh, Adv.
Mr. Naman Raj Singh, Adv.
Mr. Parth Singh, Adv.
Ms. Anjali Saxena, Adv.
Mr. Praphul Kumar Vohra, Adv.
Ms. Neerja, Adv.
Dr. Amardeep Gaur, Adv.

Mr. Shashank Singh, AOR
Mr. Shakeel Ahmed, Adv.
Mr. Akash Sajan Sapelkar, Adv.
Mr. Rubi Kumari, Adv.
Ms. A.Anisha, Adv.

UPON hearing the counsel the Court made the following
O R D E R

IA No.56705/2026 in CrI.A. No.5421/2025

1. Having regard to the role of the applicant/appellant, we do not find it to be a fit case for suspension of sentence. Accordingly, the application to suspend the sentence and release the applicant/appellant on bail is rejected.
2. List the matter for hearing in the third week of July, 2026.

(KAVITA PAHUJA)
ASTT. REGISTRAR-cum-PS

(SAPNA BANSAL)
COURT MASTER (NSH)